

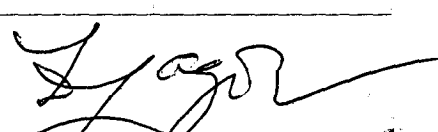
06  
07/01/2020

**OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI**

**ORDER**

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 7<sup>th</sup> January, 2020 to 31<sup>st</sup> January, 2020.

Sl. No	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 <sup>st</sup> Link Additional Sessions Judge	2 <sup>nd</sup> Link Additional Sessions Judge
1.	Sh. Naresh Kumar Malhotra, ASJ-06	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Kalyanpuri	Sh. Sanjeev Kumar-I, ASJ (SFTC)	Sh. Surinder Kumar Shrama, ASJ-05
2.	Sh. Manish Gupta, ASJ-01	Mayur Vihar Mandawali Laxmi Nagar Gandhi Nagar	Sh. Surinder Kumar Shrama, ASJ-05	Sh. Sanjeev Kumar-I, ASJ (SFTC)
3.	Ms. Navita Kumari Bagha, ASJ (FTC -02)	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Sh. Ajay Gupta, ASJ-02 (NDPS)	Dr. Satinder Kumar Gautam, ASJ-03
4.	Sh. Kuldeep Narayan, ASJ-04	Preet Vihar New Ashok Nagar Patparganj	Dr. Satinder Kumar Gautam, ASJ-03	Sh. Ajay Gupta, ASJ-02 (NDPS)


  
(Deepak Jagotra)  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

No. 56-65/D&SJ (East)/KKD/Delhi

Dated 6/1/2020

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.

  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.